POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

MONOTYPE INDIA LIMITED

Regd. Office: 27 AB, Royd Street, 'Abhinandan', Ground Floor, Kolkata 700 016

This Post Offer Public Announcement (the "Announcement") is being issued by Microsec Capital Limited on behalf of Swagatam Tradevin Limited (hereinafter referred to as "Acquirer") alongwith the Gateway Distributors Limited, Subhankar Vinimay Limited and Unicorn Vyapaar Limited (hereinafter referred to as "Persons Acting in Concert" or "PACs") to the shareholders of Monotype India Limited (the "Target Company") in connection with the Offer made by the Acquirer through the Public Announcement made on May 3, 2011 and Corrigendum to the Public Announcement made on June 22, 2011 ("Public Announcements"/ "PAs") pursuant to and in compliance with regulations 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "Regulations").

The details subsequent to the completion of the Offer to acquire 329,700 fully paid-up equity shares of Rs. 10/- each, representing 20% of the current issued & paid-up equity share capital of the Target Company, at a price of Rs. 6/- per fully paid-up equity share, payable in cash ("the Offer"), are as under:

1.	Name of the Target Company	:	Monotype India Limited
2.	Name of Acquirer	:	Swagatam Tradevin Limited (the "Acquirer") alongwith Gateway Distributors Limited, Subhankar Vinimay Limited and Unicorn Vyapaar Limited (the "PACs")
3.	Name of Manager to the Offer	:	Microsec Capital Limited
4.	Name of the Registrar to the Offer	:	Maheshwari Datamatics Pvt. Ltd
5.	Offer Details		
	a) Date of Opening of the Offer	:	Friday, June 24, 2011
	b) Date of Closure of the Offer	:	Wednesday, July 13, 2011
6.	Details of Acquisition		

Sl. No.	Item	Proposed in the Offer document		Actuals	
i.	Offer Price	Rs. 6/- per share		Rs. 6/- per share	
		No.	**%**	**No.**	**%**
ii.	Share holding of Acquirer/ PACs before Share Purchase Agreement ("SPA") / PA	NIL	NIL	NIL	NIL
iii.	Shares Acquired by way of SPA	1,223,705	74.23%	1,223,705	74.23%
iv.	Shares acquired in the Open Offer	329,700	20.00%	17,155	1.04%
v.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 1,978,200/-		Rs. 102,930/-	
vi.	Shares acquired after PA but before 7 working days prior to closure date, if any.	NIL	NIL	NIL	NIL
vii.	Post offer share holding of Acquirer/ PACs (ii+iii+iv+vi)	1,553,405	94.23%	1,240,860	75.27%
viii.	Pre & Post offer share holding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	No. of shares	424,791	95,091	424,791	407,636
	Percentage of shareholding	25.77%	5.77%	25.77%	24.73%

Status of Escrow Account, whether released or not	Yet to be released
Payment of interest, if any,	Not Applicable
Status of investor complaints received, if any	NIL

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Board of Directors of the Acquirer and the PACs jointly and severally accept full responsibility for the information contained in this Post Offer Public Announcement and also accept responsibility for the obligations of the Acquirer and the PACs as set out in the Regulations.

The terms used but not defined in this announcement shall have the same meaning assigned in the earlier Public Announcements / Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements / Letter of Offer.

Issued by Manager to the Offer on behalf of the Acquirer & PACs:

MICROSEC
MICRO FOCUS. MEGA WEALTH

MICROSEC CAPITAL LIMITED
Azimganj House | 2nd Floor | 7 Camac Street | Kolkata - 700 017
Tel: +91-33-2282 9330 (5 Lines) | **Fax**: +91-33-2282 9335 | **E-mail**: mgoenka@microsec.in
Website: www.microsec.in
Contact Person : Mr. Manav Goenka

Place : Kolkata
Dated : August 20, 2011